

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:6084  
ANSWERED ON:06.05.2002  
FACILITIES FOR JOBLESS LABOURERS OF CLOSED INDUSTRIES  
RAMDAS ATHAWALE

**Will the Minister of LABOUR be pleased to state:**

- (a) the facilities provided to the jobless labourers of those industrial units of Delhi which have been closed down/proposed to be closed down in the wake of the directions by the Supreme Court;
- (b) whether any guidelines have been issued by the Supreme Court to the management of those industrial units;
- (c) if so, the details thereof;
- (d) whether the Government have received any representations against those industrial units which are refusing to give service benefits to the affected labourers; and
- (e) if so, the details thereof and the remedial action taken by the Government in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI MUNI LALL)

- (a) to (e): The information is being collected and will be laid on the Table of the House.